

Name of the Corporate Debtor: AIS Impex Private Limited; Date of Commencement of CIRP: 15.07.2022; List of Creditors as on: 05.01.2023

Annexure-4

Summary of List of Operational Creditors (Government Dues)

Sr. No.	Details of Claimant		Details of Claim received			Details of Claim admitted					Amount in ₹				
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by Security Asset	Amount covered by guarantee	Whether related party?	% of Voting Share in CoC, if applicable	Amount of Contingent Claim (Rs.)	Amount of any mutual dues, that may be set off (Rs.)	Amount of claim not admitted	Amount of Claim under Verification (Rs.)	Remarks, if any
1	Goods & Service Tax - Mumbai		29/07/2022	1,94,03,00,486			-	-	No	NA	-	-	-	1,94,03,00,486	
2	Assistance Commissioner of Income Tax		23/08/2022	20,07,666	19,41,846		-	-	No	NA	-	-	-	65,820	
3	Asst. Commissioner - Goods & Service Tax		07/10/2022	2,52,76,278	2,52,76,278		-	-	No	NA	-	-	-	-	
4	Goods & Service Tax - Chennai		03/01/2023	5,57,602			-	-	No	NA	-	-	-	5,57,602	Refer Note I
4	Total			1,96,81,42,032	2,72,18,124									1,94,09,23,908	

Notes

1 Claim received after timelines provided under regulation 12(2) of Insolvency & Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2015

General Notes

1 Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.



Atul Jain
Atul Jain
Resolution Professional
IBBI/TPA-001/IP-P00307/2017-18/10571
Date: 05.01.2023
Place: Mumbai
Valid AFA upto 18th December, 2023